

National Company Law Tribunal

Allahabad Bench

CP NO. 107/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE COMPANY: Satosi Global Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SHRI ANIL BHUSHAN SR ADV	SR ADV	FOR PETITIONER	V.D. Chauhan
2.	Assisted By Vikram D Chauhan ADV	ADV	FOR PETITIONER	
3.	Bimal Bhabhda	Counsel	Petitioner	Bimal Bhabhda
4.	Adesh Tandon	PCS	Respondent 1,3,5	Adesh Tandon

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Sh. Anil Bhushan, advocate along with Bimal Bhabhda for the petitioner. Sh. Adesh Tandon, PCS for the Respondent No. 1,3,5.

Arguments on behalf of the petitioner are heard and is continued. However, Respondent counsel informs that he has not been supplied a copy of the additional supplementary affidavit. Hence, as per direction of this court, a copy of supplementary affidavit is now provided to Mr. Adesh Tandon, PCS. He is at liberty to file reply to the supplementary affidavit. This will be filed within two weeks by serving an advance copy to the petitioner counsel.

The matter to be listed on 19<sup>th</sup> February, 2018.

Date: 18/01/2018

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)